



NGT Kolkata <pgngtkolkata@gmail.com>

Fwd: Complaint against illegal operation and environmental damage caused by Jaymahaveer Stone Crusher Khata no:262/413 Plot no: (1125 and 1125/1853) Mauza-Subalaya Tahasil-Daspalla Dist- Nayagarh pin- 752091 Odisha

1 message

Sh Deepto Ghosh Registrar <registrarngt-kolkata@gov.in>
To: pgngtkolkata <pgngtkolkata@gmail.com>

Wed, Mar 25, 2026 at 12:05 PM

===== Forwarded message =====

From: Jitendra Nayak <nayak.jitendra68@gmail.com>

To: <registrarngt-kolkata@gov.in>, <publicgrievance-ngt@gov.in>

Date: Wed, 25 Mar 2026 11:43:59 +0530

Subject: Complaint against illegal operation and environmental damage caused by Jaymahaveer Stone Crusher Khata no:262/413 Plot no: (1125 and 1125/1853) Mauza- Subalaya Tahasil-Daspalla Dist- Nayagarh pin- 752091 Odisha

===== Forwarded message =====

Respected Chairperson and Members of NGT Kolkata,

Sir We resident of Mauza- Subalaya Tahasil-Daspalla Dist- Nayagarh pin- 752091 Odisha writing this letter to seek urgent action against Jaymahaveer Stone Crusher located at Khata no:262/413 Plot no: (1125 and 1125/1853) Mauza-Subalaya Tahasil-Daspalla Dist- Nayagarh pin- 752091 Odisha, which is operating in gross violation of environmental norms and causing serious health hazards to the residents of our locality.
File attached for your information.

Regards,

Jitendra

Mob no :9776292929

9 attachments

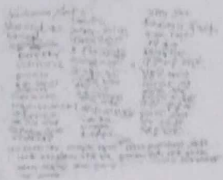
1. Screenshot_20260213_113236.jpg



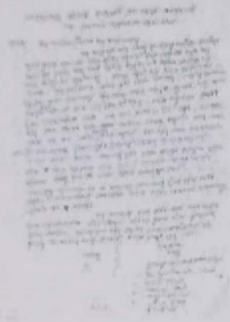
Screenshot_20260213_113236.jpg

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 **Pollution complain .pdf**
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 **NGT Complain.pdf**
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 **LETTER Panchayat.pdf**
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11:32

VoA 0.14
LTE KB/s 5G 78%


 sunani.odisha.gov.in
 



Office Order to Stop Operation of Crusher Unit

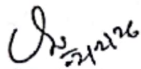
Whereas it has been brought to the notice of the undersigned that M/s Jay Mahabir Stone Crusher, located At- Subalaya, Tahasil - Daspalla, District - Nayagarh, is violation of the provisions of the Odisha Minor Mineral Concession Rules, 2016, Amendment- 2025, and without obtaining valid statutory permissions/clearances, it's also violent of Law and loss Govt. revenue.

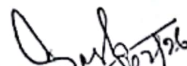
Now, therefore, in exercise of the powers conferred under the relevant provisions of the Rule 51(4) of OMMC Rules, 2016, Amendment- 2025, and other applicable laws, the undersigned hereby orders that the operation of the above-mentioned crusher unit shall be stopped with immediate effect until further orders.

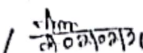
The owner/lessee of the crusher unit is directed to:

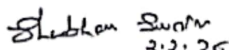
- Cease all crushing and related activities immediately.
- Ensure compliance with all statutory requirements.

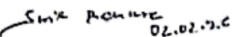
Non-compliance with this order shall invite penal action as per law.

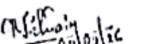

Subalaya / Staff
Daspalla


Rango Officer / Staff
Daspalla


HIC Daspalla / Staff
Daspalla


Subalaya / Staff
Junior Mining Officer,
O/o Mining Office, Nayagarh


Subalaya / Staff
Junior Mining Officer,
O/o Mining Office, Nayagarh


Subalaya / Staff
Revenue Inspector,
Khatamkul, Nayagarh

Witness,

1. Subalaya - 01.01.2021
2. Binod Kumar Sahoo (Superintendent of Jay Mahabir Stone Crusher)
- 3.
- 4.



ਪੰਜਾਬੀ ਨਾਟਕ

Handwritten signature: *A. H. Hayes*

ਮੁੱਲ ੧੦੦੦

[illegible]







To,

The Regional Officer State Pollution Control Board Berhampur



ବିଷୟ - (ବେଆଇନ ଭାବେ ଚାଲିଥିବା ପଥର କ୍ଷୁଦ୍ର ଜନିତ କାରଣରୁ ଅତି ଦୂଷିତ ପରିବେଶ ରେ ବୃକ୍ଷଲତା ଏବଂ ମାଣସିକ ଆହତ୍ୟା ବଢ଼ିବା କଷ୍ଟକର ହୋଇ ପଡ଼ୁଥିବା ସମ୍ପର୍କରେ)

ମହାଶୟ,

ଆମେ ନିମ୍ନ ସ୍ଥାନରକାରୀ ନୟାଗଡ଼ ଜିଲ୍ଲା, ଦଶପଲ୍ଲା ବ୍ଲକ, ଖମାରସାହି ଗ୍ରାମ ପଞ୍ଚାୟତ ର ସୁବଳୟା ଗ୍ରାମ ଅନ୍ତର୍ଗତ ତରଳାସାହି ରେ ବସବାସ କରୁଥିବା ଅନୁସୂଚିତ ଜାତିର ପ୍ରଜାଗଣ ।

ଏହି ଆପଣ କରୁଅଛୁ ଯେ ଆମେ ବସବାସ କରିଆସୁଥିବା ଜନବସତି ଠାରୁ ୩୦୦ମିଟର ମଧ୍ୟରେ Jay Mahabir Stone Crusher ନାମରେ ଏକ କ୍ଷୁଦ୍ର ଚାଲୁଅଛି ଯାହାଦ୍ୱାରା ଏହି କ୍ଷୁଦ୍ରରୁ ପଥରଗୁଣ୍ଡ ସବୁ ଉଡ଼ି ପରିବେଶକୁ ସମ୍ପୂର୍ଣ୍ଣ ଦୂଷିତ କରିଦେଉଛି ଲାଲ୍ ବୃକ୍ଷ୍ୟ ଜମି ଉପରେ ପଥର ଗୁଣ୍ଡର ଏକ ଧଳା ଆବୃତ ଯେଉଁ ଦୃଶ୍ୟଲତା ସବୁ ନଷ୍ଟ ହେବାରେ ଲାଗିଛି । ତାହାଜମି ଗୁଡ଼ିକ ମଧ୍ୟ କୃଷି ଅନୁପଯୁକ୍ତ ହୋଇପଡୁଛି ଉଡୁଥିବା ପଥରଗୁଣ୍ଡ ଯୋଗୁଁ ଗୃହପାଳିତ ପଶୁ ଓ ଆମେ ମଣିଷମାନେ ମଧ୍ୟ ଏଥିରୁ ବାଦପଡୁ ନାହିଁ । ଆମମାନଙ୍କ ଶରୀରରେ ପଥର ଗୁଣ୍ଡ ପଡ଼ି ନିଶ୍ୱାସ ପ୍ରଣାସ ରେ ପଥର ଗୁଣ୍ଡକୁ ଗ୍ରହଣ କରୁଅଛୁ । କ୍ଷୁଦ୍ର ଚାଲିବାରେ ଭାଷଣ ଶବ୍ଦରେ ଶାନ୍ତିରେ ରହିପାରୁ ନାହିଁ । ଏ ବିଷୟରେ ଆମେମାନେ ସ୍ଥାନୀୟ ସରପଞ୍ଚଙ୍କୁ ଦରଖାସ୍ତ ମାଧ୍ୟମରେ ଜଣାଇସାରିଛୁ ଯେ ମହାଶୟ ସହୃଦୟତାର ସହ ଏହି ବିଷୟରେ ମଧ୍ୟ ପ୍ରଶାସନର ଦୃଷ୍ଟିକୁ ଆଣିଛନ୍ତି କିନ୍ତୁ କୃଷକ ବିଷୟ ବର୍ତ୍ତମାନ ସୁଧା ଆମମାନଙ୍କୁ ଏହି ଯନ୍ତ୍ରଣାରୁ ମୁକ୍ତି ମିଳୁନାହିଁ । ଉର୍ଦ୍ଧ୍ୱମାନ ଆମେ ଜାଣିବାକୁ ପାଇଲୁ ଯେ ଏଠାରେ ଏହି କ୍ଷୁଦ୍ର ଚାଲିବା ନିମନ୍ତେ ଆପଣଙ୍କ କାର୍ଯ୍ୟକ୍ଷମ ରୁ ଅନୁମତି ପ୍ରାପ୍ତି ନିମନ୍ତେ ଆବେଦନ କରାଯାଇଛି ।

ଏହି Stone Crusher ଯୋଗୁଁ ଆମେମାନେ ଭୋଗୁଥିବା ଯନ୍ତ୍ରଣାରୁ ରକ୍ଷା କରିବା ନିମନ୍ତେ ଜୀବନ ଧାରଣ ନିମନ୍ତେ ଭଲ ପରିବେଶରେ ବଢ଼ିବା ପାଇଁ ଏଠାରେ ଏହି କ୍ଷୁଦ୍ର ଚାଲିବା କୌଣସି ବି ମତେ ଚାଲିବା ଉପଯୁକ୍ତ ନୁହେଁ । ତେଣୁ କ୍ଷୁଦ୍ର ଚାଲିବା ନିମନ୍ତେ ଆଉ ଅନୁମତି ନଦେବା ପାଇଁ ଆମେମାନେ ଆପଣଙ୍କ ନିକଟରେ ନିବେଦନ କରୁଅଛୁ ।

ପ୍ରାର୍ଥନା : ଏଣୁ ଆପଣଙ୍କୁ ବିନୀତ ପ୍ରାର୍ଥନା କରୁକି ଏଠାରେ ଚାଲୁଥିବା M/S Jay Mahabir Stone Crusher ଖାତା ନମ୍ବର : 262/413, ପୁର ନମ୍ବର : 1125 and 1125/1853 ମୌଜା ସୁବଳୟା ତହସିଲ : ଦଶପଲ୍ଲା ଜିଲ୍ଲା : ନୟାଗଡ଼ 752091 କୁ କ୍ଷୁଦ୍ର ଚଳାଇବା ନିମନ୍ତେ ଆପଣଙ୍କ ପାଖରେ ଯେଉଁ ଆବେଦନ କରିଛନ୍ତି ତାହାକୁ ଅଗ୍ରାହ୍ୟ କରାଯିବା ସହ ଚାଲୁଥିବା କ୍ଷୁଦ୍ରରୁ ତୁରନ୍ତ ବନ୍ଦ କରାଗଲେ ଆମେ ଆବେଦନ କରିମାନେ ବିଶେଷ ଉପକୃତ ହେବୁ ।

ସାରାପଞ୍ଚ ମହାଶୟ
ସହୋଦି ନାଥ

ଭାବୁନା ନାଥ
କହନା ନାଥ

ନୀଳମାତୀ ନାଥ
ବୁଢ଼ିନା ନାଥ

Sarapanch mahapatra

Ram chandra naik

ହରିହର ନାଥ

Tokan Pradhan

ଶ୍ରୀକୃଷ୍ଣା ନାଥ

ବିଜୟ ନାଥ

ସମସ୍ତଙ୍କ ଚାହୁଁ

ଆପଣଙ୍କର ବିଶ୍ୱସ୍ତ

ସୁବଳୟା (ତରଳାସାହି) ଗ୍ରାମବାସୀ ବୃନ୍ଦ

ପ୍ରଭାତୀ ନାଥ

ରାମା ନାଥ

ବିଜୟ ନାଥ

ଆଶିଷ ନାଥ

ବିଜୟ ନାଥ

ନିର୍ମଳା ନାଥ

ସୁନା ନାଥ

Prabhathi Naik

ଆବେଦନକାରୀ ମାତ୍ର ଚାହୁଁ ଧାରଣ କରିବୁ ତାହା ମତ୍ୟ ସହ
ବଡ଼ କ୍ଷୁଦ୍ର ମୋଟା ପୋଲିସ୍

ପ୍ରଭାତୀ ନାଥ

ପ୍ରଭାତୀ ନାଥ

ପ୍ରଭାତୀ ନାଥ

କୃଷ୍ଣା ନାଥ

Kaushna Naik

ବାସନ୍ତି ନାଥ
Baidya Naik

ହରିହର ନାଥ

Tatendra Kumar Naik

Mardanya Naik

ହରିହର ନାଥ



To, The Hon'ble National Green Tribunal (NGT) , Eastern Zone , Kolkata



Sub:- Complaint against illegal operation and environmental damage caused by Jaymahabir Stone Crusher Khata no:262/413 Plot no: (1125 and 1125/1853) Mauza- Subalaya, Tahasil-Daspalla, Dist- Nayagarh, Pin- 752091, Odisha

Respected Chairperson and Members of NGT Kolkata,

Sir We resident of Mauza- Subalaya(Tailasahi), Tahasil-Daspalla, Dist- Nayagarh, Pin- 752091, Odisha writing this letter to seek urgent action against Jaymahabir Stone Crusher located at Khata no:262/413 Plot no: (1125 and 1125/1853) Mauza- Subalaya, Tahasil-Daspalla, Dist- Nayagarh, pin- 752091, Odisha, which is operating in gross violation of environmental norms and causing serious health hazards to the residents of our locality.

Grounds for Complaint:

- 1:-Massive Air Pollution: -The crusher emits heavy dust particles, covering houses and crops in the vicinity with dust.
- 2:-Health Hazard: Villagers are suffering from severe respiratory issues, coughing, and eye irritation due to the dust, violating our right to a healthy life under Article 21.
- 3:-Noise Pollution: The operational noise is constant and unbearable, causing immense disturbance.
- 4:-No Environmental Controls: The unit lacks adequate dust suppression systems (e.g., wind breaking walls around the crusher , water mist sprayers), causing massive air contamination.
- 5:-Illegal Sitting: The crusher is located within 300 meters of our village Subalaya(Tailasahi) where we 400 people residence, which is a part of revenue village Subalaya since 40 years above ,which is violating state environmental sitting criteria.
- 6:-Violation of Guidelines: The unit operates without valid "Consent to Operate" (CTO) or violates the guidelines issued by CPCB.
- 7:-Environment Damage : This crusher illegally extracting more and more stones from the quarry in Sorda Mauza nearest to the Jay Mahabir Stone Crusher also from Khata no:- 275 Plot No. 1561 Subalaya mauza.They have cut down the hills and tree vines here and taken stone to their crusher illegally using high explosive blasting materials. They are using the stones extracted from the East Co. Railway line in Arasahi Mauza for their crusher work.
- 8:-Complain given : We had submitted a Application to the local Sarpanch in this matter and he also forwarded letter No(36) on his letter pad on dated :19-03-2026 to CM of Odisha (postal consignment no-EO895373758IN) and copy forwarded to Collector & District Magistrate Nayagarh(postal consignment no-EO895373585IN) , State Pollution Control Board Odisha(postal consignment no-EO895373700IN), CBI Bhubaneswar(postal consignment no-EO895373761IN), Vigilance Directorate Cuttack(postal consignment no-EO895373466IN), Office Of The Mining Office Nayagarh(postal consignment no-EO895373735IN), Regional Office State Pollution Control Board Berhampur(postal consignment no-EO895373727IN), Chief Secretary Of Odisha(postal consignment no-EO895373744IN), DG of Police Odisha(postal consignment no-EO895373713IN)

. No any further steps have been taken on that Crusher by the above mention Office. That's why we wanted to bring it to your attention.

Randhya Keri Behera
Sarpanch
Khamarsahi G.P.
25/03/2026

Relief Sought:

- 1:-In view of the above, we pray that this Hon'ble Tribunal may be pleased to take direct an immediate inspection of the site by a Joint Committee (CPCB and State PCB).
- 2:-Order the closure of the Stone Crusher Until it complies with all environmental norms.
- 3:-Impose Environmental Compensation on the unit for damaging the local environment and health of the people.
- 4:-Direct the Respondents to restore the environment in the area.

Here attached all relevant documents.

Yours sincerely

Villagers of Subalaya (Tailasahi)

କ୍ରୀଷ୍ଣା ଚନ୍ଦ୍ରା ନାୟକ

Krushna chandra Naik

ପ୍ରା. ବ୍ରଜେଶ୍ଵର ନାୟକ

ପ୍ରମୋଦ କୁମାର ନାୟକ

Pradeep Kumar Nayak

Mandaraja Panda

Tapan Pradhan

ସୁଧାଂଶୁ କୁମାର ନାୟକ

Ramkrishna Panda

ନିମିଷେଶ୍ଵର ନାୟକ

ନିମିଷେଶ୍ଵର ନାୟକ

ପ୍ରା. ବ୍ରଜେଶ୍ଵର ନାୟକ

ପ୍ରମୋଦ କୁମାର ନାୟକ

ପ୍ରମୋଦ କୁମାର ନାୟକ

ପ୍ରମୋଦ କୁମାର ନାୟକ

ପ୍ରମୋଦ କୁମାର ନାୟକ

ପ୍ରମୋଦ କୁମାର ନାୟକ

ପ୍ରମୋଦ କୁମାର ନାୟକ

Prabhati Naik

ପ୍ରମୋଦ କୁମାର ନାୟକ

ପ୍ରମୋଦ କୁମାର ନାୟକ

ପ୍ରମୋଦ କୁମାର ନାୟକ

ନିମିଷେଶ୍ଵର ନାୟକ

ନିମିଷେଶ୍ଵର ନାୟକ

ନିମିଷେଶ୍ଵର ନାୟକ

Swarnambee mumpasa

Ram chandra Naik

ନିମିଷେଶ୍ଵର ନାୟକ

copy forwarded to:
Office of the Chief Justice High Court Odisha.
Cuttack.

The objection raised by the applicants are true.
The environment here has become so polluted due to
this stone crusher. If the stone crusher continues here, it will be
impossible to survive.

Sandhya mi's chere
Sarapanch
Khamarsahi G.P.
25/03/2022





OFFICE OF THE GRAM PANCHAYAT, KHAMARSAHI

At/P.O.-Khamarsahi, P.S-Daspalla, Dist.-Nayagarh, Odisha, PIN-752091

Letter No. 36

Date. 19/03/2026

PETITION AGAINST THE ILLEGAL OPERATION AND POLLUTION CAUSED BY JAY MAHABIR STONE CRUSHER

To,

The Chief Minister of Odisha

Subject: (Urgent petition to stop illegal operation and pollution caused by Jaymahabir Stone Crusher Mauza-Subalaya Tahasil-Daspalla Dist- Nayagarh pin- 752091)

Respected Sir/Madam,

This is for your kind information that M/S: Jay Mahabir Stone Crusher established Khata no: 262/413 Plot No: (1125 and 1125/1853) at Tailasahi of Mauja - Subalya, Tehsil - Daspalla District - Nayagarh 752091 Odisha which was sealed by the administration on 02/02/2026.

: As per the complaint of tailasahi people, I personally visited the Jay Mahavir Stone Crusher on the date: 16/03/2026 .

: During the visit, I saw that the crusher was running continuously and the breaker was breaking the rock. That's why I spoke to the crusher manager Mr. Binod Bihari Sahoo and asked him not to run the crusher, but he didn't pay any attention to me.

: Even though crusher is sealed, crusher is still running. Since it is very close to about 300mtr from Subalaya Tailasahi, They have 40 SC/ST families living there. Dust comes into the house which is harmful to their breath. Stones are being brought from the nearby hill for blasting. The material used in blasting is very harmful to them. There is a lot of noise coming from the rocks being broken in the breaker and even when the crusher is running, to which they cannot sleep and there children are not able to study properly. So they are very disturbed.

: The administration has been informed about this matter and also have drawn the attention of Daspalla Police Station, Tahasildar Daspalla, SP Nayagarh, Mines Nayagarh, Pollution Control Board Odisha about this matter, but they have not taken any action on it. They are supporting the offending organization illegally.

: We request you to find some solution to this matter and completely close the Stone Crusher. We will be greatly benefited and greatful to you.

Complain details and photo attached along with this application for your further reference .

Sandhya K. Behera
Yours faithfully

Copy to:

Chief Secretary of Odisha, The Collector and District Magistrate Nayagarh, Director General of Police, State Pollution Control Board , CBI Bhubaneswar, Vigilance Directorate (Cuttack), Office of the mining office Nayagarh . Regional Office State Pollution Control Board, Berhampur.